

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-1138(ND)/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2018**

**NAME OF THE COMPANY: M/s. R J Packwells Pvt. Ltd. V/s. M/s. Nibula  
Print and Pack Pvt. Ltd.**


**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner:** Ms. Mansi Binjrajka, Advocate for the Petitioner

**ORDER**

Ld. Counsel for the Petitioner prays for adjournment on grounds of talks of settlement being initiated. At request, adjourned to 4<sup>th</sup> December, 2018

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**

(Ginni)